Repealed by Act 36 of 1957.

THE INDIAN TARIFF (AMENDMENT) ACT, 1950

No. V OF 1950

An Act further to amend the Indian Tariff Act, 1934.

[*24th February, 1950*]

BE it enacted by Parliament as follows:—

1. Short title.—This Act may be called the Indian Tariff (Amendment) Act 1950.

2. Amendment of the First Schedule, Act XXXII of 1934.—In the First Schedule to the Indian Tariff Act, 1934,—

(*i*) in Item No. 11(2),—

(*a*) in the third column, the word "Protective" shall be inserted ;

(*b*) in the fourth column, for the word "Free", the figures and words "20 per cent. *ad valorem*" shall be substituted ; and

(*c*) in the last column headed "Duration of protective rates of duty", the word, figures and letters "March 31st, 1952" shall be inserted ;

(*ii*) in Item No. 11(4),—

(*a*) in the fourth column, for the figures and words "18 per cent. *ad valorem*", the figures and words "20 per cent. *ad valorem*" shall be substituted ; and

(*b*) in the last column headed "Duration of protective rates of duty" for the word, figures and letters "March 31st, 1950", the word, figures and letters "March 31st, 1952" shall be substituted ;

(*iii*) in Item No. 11(5),—

(*a*) in the third column, for the word "Revenue" the word "Protective" shall be substituted;

(*b*) in the fourth column, for the figures and words " 18 per cent *ad valorem* ", the figures and words " 20 per cent. *ad valorem* " shall be substituted ; and

(*c*) in the last column headed "Duration of protective rates of duty" the word, figures and letters " March 31st, 1952" shall be inserted ;

(*iv*) in Item No. 72 (1), in the second column, for the words "The following textile machinery and apparatus by whatever power operated", the words "Textile machinery and apparatus by whatever power operated (not otherwise specified)" shall be substituted;

(*v*) after Item No. 72(33), the following Item shall be inserted, namely:—

"72(34)	The following cotton textile machinery and apparatus and parts thereof, by whatever power operated, namely, spinnin ring frames spinning rings spindles and plain looms. . .	Protective	10 per cent. *ad valorem*.	..	..	March 31st, 1953. "

Price anna 1 *or* 1½*d.*

GIPD—S1—1336 M of Law—5-10-50—3,500